

In the High Court of Judicature, Bombay.

Wednesday, the 21st day of September 1864.

SPECIAL APPEAL No. 525 of 1864

Aboo Moondhaji Patil
of the Konkun District — Appellant,

————— (Original Plaintiff)

versus

Ramshet bin Bhik
set, deceased, his son and
heir Bhaoo of the Konkun
District — (Original Defendant) Respondent,

Rs. 60 — " — " —

The claim in the Original Suit was to obtain possession of
two fields.

In Appeal No. 20 of 1864 the Assistant Judge
of the District of the Konkun at Tanne reversed
the Decree of the Jony. of Panwell who had awarded the claim.

A Special Appeal was preferred in the High Court on the grounds that (1) there
has been a substantial error in law
in the investigation of the case
which

which has produced error in
the decision thereof upon its
merits in that the limitation of
12 years instead of three ought
to have been applied to No. 3;
that (2) the Assistant Judge erred
in rejecting exhibit No. 3 on the
understanding that it is on plain
paper because it is both stamped
and registered; ^{and} that (3) it was an
error to have rejected the ap-
pellant's claim before assigning
any reason why the evidence
which legally proved the docu-
ment was rejected.

The Court confirms the decree of the Assistant
Judge with costs.

Admiral Forbes.

A. M. R.

MEMORANDUM OF COSTS incurred in Special Appeal No. 525

of 1864 against the decision of the *Asst* Judge --- of the District of *Nontun* and disposed of on the 21st Sep: 1864 by *Confirming the Same with Costs.*

BY THE APPELLANT—

<i>In the District.</i>		
In the <i>Mooniff's Court</i>	9 13 10	
In the <i>Asst Judge's Court</i>	2 12 10	
<i>In this Court.</i>		12. 10 8
Stamp for Memorandum of Special Appeal	4 " "	
Stamps for copies of Decree and Judgment	3 " "	
Stamp for Vukeelutnama	2 " "	
Batta for Process and Postage	1 3 " "	
Sectioner's Fee	" 11 9 "	
Vukeel's Fee	1 12 00	
		12 11 7. ✓
	Rupees....	25. 63. ✓

BY THE RESPONDENT.

<i>In the District.</i>		
In the <i>Mooniff's Court</i>	3. 4 10 ✓	
In the <i>Asst Judge's Court</i>	7. 12 10 ✓	
<i>In this Court.</i>		11 18 ✓
Stamp for Vukeelutnama	2 " " ✓	
Vukeel's Fee	1 12 10 ✓	
		3 12 10 ✓
	Rupees....	14 14 6. ✓



G. S. S. S.

For Acting Registrar

G. S. S. S.
For Sealer

of the 21st day of September 1864